

श्री जवाहरलाल नेहरू : मुझे नम्बर तो नहीं याद है, लेकिन हो सकता है कि ऐसा कुछ हुआ हो। यह भाज तो नहीं बने हैं, एक बमाने से बने हैं।

श्री अमजद अली : चूंकि यह मिशनरीज बहाल पहले से बसे हुए हैं, हुकूमत की तरफ से क्या कार्रवाई की जा रही है कि वे लोग हमारे अयासी मामलात में दखल न दें ?

(چونکہ یہ مشنریز وہاں پہلے سے ہوئے ہیں - حکومت کی طرف سے کیا کارروائی کی جا رہی ہے کہ وہ لوگ ہمارے سیاسی معاملات میں دخل نہ دیں -)

श्री जवाहरलाल नेहरू : कौन से मिशनरीज के बारे में आप पूछ रहे हैं ?

श्री अमजद अली : पेंस्टर्स बगैरह जो हैं।

(پیسٹرز بغیرہ جو ہیں)

श्री जवाहरलाल नेहरू : वे वहीं के रहने वाले हैं, और उन में अक्सर लोग हमारा साथ बे रहे हैं, अक्सर लोग हम से लड़ाई लड़ रहे हैं। वे वहीं के लोग हैं, कुछ लड़ रहे हैं और कुछ नहीं लड़ रहे हैं।

News Bulletins of A.I.R.

*1023. **Shri Muhammed Elias:** Will the Minister of Information and Broadcasting be pleased to state:

(a) how many complaints have been received by Government during the period between 11th July, 1960 and 16th July, 1960 stating that the A.I.R. news broadcasts were incorrect;

(b) whether Government have noticed the complaints made by a number of Calcutta dailies for circulation of incorrect news by A.I.R.; and

(c) if so, what action has been taken?

The Minister of Information and Broadcasting (Dr. Keskar): (a) The complaints received by the Calcutta Station mainly related to inaccuracy in two Bengali news bulletins on the strike situation. The complaints were by telephone and no record has been kept.

(b) and (c). The criticism was noticed in some Calcutta papers relating to the news bulletins mentioned above which were about the running of trains. A.I.R. has no news organisation of its own and generally relies on agency messages and official sources. There is a correspondent at Calcutta who unfortunately was on leave due to medical reasons. Moreover, the wrong impression created by the news bulletins was also due to the fact that the official news bulletins about which the complaints were made were all-India news bulletins prepared and broadcast from Delhi in Bengali and were meant to give a summary of the all-India situation. In order to remove a possible misunderstanding, steps were taken that all Indian language bulletins broadcast from Delhi made it clear that they were all-India news bulletins giving a summary of all-India news from Delhi. Instructions were also issued to the regional news units that to the greatest extent possible verification might be made before putting out news.

Shri Muhammed Elias: Yesterday only the hon. Prime Minister criticised the Press for spreading rumours or exaggerated news. May I know why the All India Radio, which is an organ of Government, spread all these rumours which caused serious sufferings to thousands of passengers in Calcutta and other places? What steps will be taken by Government to stop dissemination of such rumours through A.I.R.? At the same time, Government should also take strong action against the officers who prepared all this news.

Mr. Speaker: Does the hon. Minister admit that all this information that they gave was incorrect?

Dr. Keskar: I have given a very detailed answer.

Shri Muhammed Elias: All this news that has been circulated is incorrect.

Mr. Speaker: He does not admit it.

Dr. Keskar: The hon. Member is making a general statement. As I said, there were complaints about two Bengali news bulletins issued from Delhi and also relayed by Calcutta on the second day of the strike. This was about the running of trains. I explained that the general summary about running of trains that was given was on an all-India basis and not meant for Calcutta Station only. Unfortunately, this could not be explained in the next bulletin. But we took care to explain that this was a summary of all-India news and not meant for Calcutta Station only.

Shri Muhammed Elias: May I know what were the sources available to Government to collect correct information? Have they got Reporters or they depend entirely on the Intelligence department of the Government?

Mr. Speaker: He has answered that.

Dr. Keskar: Generally we have got to depend on agency messages. In a few places we have got local correspondents who are not news gatherers but rather prepare reports etc. Unfortunately, the Correspondent at Calcutta had gone on leave a week before due to medical reasons.

Shri Indrajit Gupta: May I know whether even those complaints which were received, to which the hon. Minister referred, were found on verification to be justified or not?

Dr. Keskar: I have said that in respect of that particular report also, the news that was given was textually correct in the sense that the news was received at night, that the situation about running of trains was nor-

mal. By the morning, by the time that the bulletin was issued, the running of trains at that particular place had ceased. The only omission was that they had no Correspondent who could go at that particular time to verify whether by that time the trains had ceased running. But later steps were taken to rectify the mistake.

Shri Prabhat Kar: Apart from all-India news broadcast through All India Radio, local news is also catered by the A.I.R., Calcutta. How was it that the local news bulletin of A.I.R., Calcutta Station, gave wrong information on the same lines as the all-India news bulletin?

Dr. Keskar: I have received no complaints regarding the local news-bulletins.

Shri S. M. Banerjee: Is it a fact that the All India Radio was only broadcasting the news supplied to it by P.T.I. and by Shri Vishnu Sahay, Cabinet Secretary, who was in charge of that operation? If not, what other sources were available with AIR and how did it check the news received from PTI or from Shri Vishnu Sahay?

Dr. Keskar: As I said, AIR has agency and official sources of news. During the period of the strike, even if it had tried other sources, it would not have been available, because from the night of the 11th, a number of other sources could not be available, even if we had wanted it.

Mr. Speaker: Shri Kashi Nath Pandey.... (*Interruptions.*)

Shri Muhammed Elias: Why could not the correct information be obtained from the Eastern and South-Eastern Railway officials?

Dr. Keskar: All these are gathered from all the departments concerned, whether it is the posts and telegraphs, railways or others. It is only after getting authentic information from that it is broadcast.

Mr. Speaker: I have called Shri Kashi Nath Pandey.

Shri K. N. Pandey: Were there any complaints from some other parts of the country that the news circulated by the AIR was wrong or whether this thing happened only in Calcutta?

Dr. Keskar: I have not received any complaint except from Calcutta and that also about these news bulletins.

सेठ अजल सिंह : क्या माननीय मंत्री जी बताने की कृपा करेंगे कि जो इनकरेक्ट न्यूज निकली थी उसको बाद में ठीक करा दिया गया ?

डा० केसकर : ठीक ही नहीं किया बल्कि हमने जनता के प्रति अफसोस जाहिर किया कि उनको तकलीफ हुई, और कहा कि इसके बाद हम इस तरह की न्यूज पहले जांच पड़ताल किये बिना अपने बुलेटिन में नहीं निकालेंगे।

Shri Joachim Alva: Till very recently, we had a very competent news editor who left his editorial job of a leading daily in Bombay. Why should we permit competent men to accept private jobs if it is only a question of a little more of emoluments.

Dr. Keskar: Does it arise out of this question?

Mr. Speaker: He says that the incorrect news, if any, is due to the absence of proper men there.

Dr. Keskar: No, Sir. The gentleman to whom he referred as a very able person left because he got a highly paid job elsewhere. How can I stop him?

Shri D. C. Sharma: Is it not a fact that there were no complaints against the A.I.R. broadcast from any State except the State to which the hon. Member belongs?

Dr. Keskar: No other State has complained.

Shri Narayanankutty Menon rose—

Mr. Speaker: Next question. I have allowed a number of hon. Members from Bengal. What has Cape

Comorin got to do with Bengal? There must be an end to supplementaries.

शाहजहांपुर जिला (उत्तर प्रदेश) में रोजगार के अवसर

*१०२४. श्री सरजू पाण्डेय : क्या योजना, श्रम और रोजगार मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या इस वर्ष के आरम्भ में शाहजहांपुर (उत्तर प्रदेश) में जिला विकास कार्यक्रम के अन्तर्गत रोजगार के विकास के बारे में योजना आयोग ने कोई सर्वेक्षण किया था;

(ख) यदि हां, तो उस सर्वेक्षण का क्या परिणाम निकला;

(ग) क्या इस सम्बन्ध में कोई रिपोर्ट तैयार की गई है; और

(घ) यदि हां, तो क्या सरकार ने उपरोक्त रिपोर्ट में कोई सुझाव दिये हैं ?

श्रम और रोजगार तथा योजना उपमंत्री (श्री ल० ना० मिश्र) : (क) जी हां, १९५९ में जांच की गई थी।

(ख) से (घ). जांच समिति ने जो रिपोर्ट तैयार की वह राज्य सरकारों को भेज दी गई कि वे भी इस किस्म की जांच करायें और समिति के सुझावों को जिला और स्थानीय अधिकारियों के ध्यान में लायें ताकि रोजगार बढ़ाने सम्बन्धी योजनाओं को तैयार करने में उन्हें आसानी हो।

(a) Yes—the survey was conducted in 1959.

(b) to (d). The Report prepared by the study team has been sent to States with the request to undertake similar studies and to bring the suggestions made by the team to the notice of district authorities with a view to assist them in planning for expanding employment opportunities at district and local levels.